LEGISLATIVE BUSINESS.

1. The Haryana Appropriation (No. 3) Bill, 2015. A MINISTER to introduce the Haryana Appropriation (No. 3) Bill; to move that the Haryana Appropriation (No. 3) Bill be taken into consideration at once; Also to move that the Bill be passed.

2. The Haryana Police (Amendment) Bill, 2015 A MINISTER to introduce the Haryana Police (Amendment) Bill; to move the notice disapproving the Haryana Police (Amendment) Ordinance, 2015 (Ordinance No. 1 of 2015). to move that the Haryana Police (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

3. The Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill, 2015 A MINISTER to introduce the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill; to move that the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill be taken into consideration at once; Also to move that the Bill be passed.

4. The Haryana Registration and Regulation of Societies (Amendment) Bill, 2015 A MINISTER to introduce the Haryana Registration and Regulation of Societies (Amendment) Bill; to move that the Haryana Registration and Regulation of Societies (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.